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**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT: KARKARDOOMA COURTS, DELHI.**

No. 3242 /Judl./N-E/KKD/Delhi/2020

Dated: 02/9/2020

To,

The Administrative Officer (Judl.),
Computer Branch,
Karkardooma Courts, Delhi.

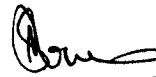
Sub: Data regarding daily updation of Website

Sir,

With reference to your office letter no. 777/Comp.Sec./KKD/2016 dated 05.09.2016 on the captioned subject. In this regard, please find enclosed herewith the consolidated statements of Judge-wise and Category-wise pendency of cases pertaining to North-East District, Karkardooma Courts, Delhi as on **31.08.2020**, for your kind perusal.

Thanking you.

Yours faithfully,



02/9/2020

(Renu Sharma)

Administrative Officer (Judl.),
Judicial Branch,
O/o Ld. District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

Encl: As above.

**COURT WISE & CATEGORY WISE PENDENCY OF D&SJ AND ASJs,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI AS ON 31.08.2020**

S.NO	Name of Judicial Officers	302 IPC/Culpable homicide	U/s 498A, 304B, r/w 306	U/s 364A IPC	326A Acid Attack	Misc. Cri.	Other Sessions Cases	SC/ST	RAPE CASES	ARMS ACTS	CRIMINAL APPEALS	CRIMINAL REVISIONS	NDPS ACT CASES	MISC. CASES	DEPARTMENTAL ENQUIRY	MCOCA	C.B.I.	CIVIL SUIT	COMPLAINT CASES	ARBT. OMP(I) (COMM)	MCA	RCA	Probate Cases	RTI APPEAL	Human Trafficking u/s 372	I.T.P. Act	MINOR VICTIM CASES	PPA	RCT	GP	EXECUTION CASES	POCSO ACT	TOTAL
1	DR. SUDHIR KUMAR JAIN, D&SJ/NE	12	-	-	1	2	160	-	-	-	12	10	-	14	-	-	0	91	-	-	1	9	1	-	-	-	-	2	24	5	1	-	345
2	SH. MANOJ KUMAR, ASJ-01 (POCSO)	1	0	0	-	-	2	0	0	0	4	-	-	-	0	-	-	-	1	-	-	-	0	2	-	10	-	-	-	-	-	367	387
3	SH. SUNIL CHAUDHARY, SPL. JUDGE (NDPS)	91	31	1	-	-	156	-	-	-	22	10	45	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	356
4	SH. RAGHUBIR SINGH, ASJ-02	71	28	2	-	-	212	18	1	-	15	2	-	-	-	-	-	-	5	-	-	-	-	-	-	-	-	-	-	-	-	-	354
5	SH. VINOD YADAV, ASJ-03	5	2	-	-	-	11	-	-	-	7	0	-	-	7	-	-	-	2	-	-	-	-	-	-	-	-	-	-	-	-	-	34
	Total	180	61	3	1	2	541	18	1	0	60	22	45	14	0	7	0	91	8	0	1	9	1	0	2	0	10	2	24	5	1	367	1476

**COURT WISE & CATEGORY WISE PENDENCY OF DISTRICT JUDGE (COMMERCIAL COURT) &
ADJs OF NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI AS ON 31.08.2020**

S. No	Name of Officers	CIVIL SUITS	ARBITRATION & CONCILIATION	ARCT	AIR/DAR/MACT CASES	RCA	MCA	HMA	LAC / MISC. LAC	CIVIL APPEAL	PROBATE CASE	Public Premises Act	MISC. APPLICATION	GUARDIANSHIP	C.B.I.	CS (COMM.)	OMP (COMM.)	OMP (I) (COMM.)	MISC. CASES	EXECUTION /MISC. EXEC.	DEPARTMENTAL ENQUIRY	Total
1	SH. LAXMI KANT GAUR, DISTRICT JUDGE (COMMERCIAL COURT)	2	7	0	-	-	-	-	-	-	-	-	-	-	-	112	7	2	4	1011	-	1145
2	SH. BRJESH KUMAR GARG, ADJ-01	847	1	-	-	108	1	-	6	-	41	-	-	1	-	-	-	-	86	177	-	1268
3	MS. TYAGITA SINGH, PO-MACT	15	-	-	343	2	-	-	-	-	1	-	-	-	-	-	-	-	150	78	-	589
	Total	864	8	0	343	110	1	0	6	0	42	0	0	1	0	112	7	2	240	1266	0	3002

**COURT WISE & CATEGORY WISE PENDENCY OF CIVIL JUDGE / RC / ARC,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI AS ON 31.08.2020**

S No.	NAME OF THE COURT	REGULAR SUITS	U/S 25/27 DRC Act	EVICTION	STANDARD RENT	DEPOSIT OF RENT	ESSENTIAL SUPPLY U/S 45	AMENITIES U/S 44	EXECUTION	APPEALS-MCA	APPEALS-RCA	ESIC	DEPTT. ENQ.	MISC. RENT CASES	U/S 138	INSOLVENCY	GUARDIANSHIP CASES	SUCCESSION ACT	MISC. CASES	TOTAL
1	SH. AJAY SINGH SHEKHAWAT, SCJ-cum-RC	316	9	15	-	-	1	-	25	-	14	3	-	-	-	-	-	-	18	401
2	MS. CHHAVI KAPOOR, JSCC/ASCJ/GJ	328	-	-	-	-	-	-	55	7	1	-	-	-	-	-	-	-	27	418
3	SH. VIKRAM, ACJ/ARC/CCJ	259	14	29	-	-	-	-	93	-	-	-	-	-	-	-	-	55	28	478
	Total	903	23	44	0	0	1	0	173	7	15	3	0	0	0	0	0	55	73	1297

**COURT WISE & CATEGORY WISE PENDENCY OF CMM/ACMM/MMs,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI AS ON 31.08.2020**

S.NO	Name of Judicial Officers	Police Stations	Riots cases	STATE CASE	OTHER STATE CASES	C.R. ACT	CRIME CASES	NDPS ACT	D.P.D.P ACT	U/S 138 N.I. ACT	COMP. CASE IPC	D.V.B CASES	C. B. I. CASES	DOMESTIC VIOLENCE	U/S 125 CRPC	TRAFFIC CHALLANS	ARMS ACT	MC/DIDA CASES	CHILD LABOUR ACT	Human Trafficking	I.T.P. Act	INFORMATION TECHNOLOGY ACT	RI. CASES	E.S.I. CASES	PFI CASES	E.I. CASES	SARFAESI	EXECUTION	KALANDERAS	DEPTT. ENQUIRY	EXCISE ACT	GAMBLING ACT	MISC. CASES	Traffic Circle (SPC)	Traffic Circle (KJC)	STA Challans	TOTAL	
1	Sh. Purshotam Pathak,, CMM	Riots cases, Crime. C.R. ACT	203	112	404	30	54	2	10	337	80	0	0	0	0	0	57	0	6	0	1	0	0	0	0	0	6	0	0	0	0	0	0	0	0	0	0	1302
2	SH VINOD KUMAR GAUTAM, ACMM	Dayalpur, S.P. Metro, Sonia Vihar, Karawal Nagar & DVB	0	1226	104	0	0	7	0	206	385	17	0	0	0	0	56	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	787	0	0	2788
3	SH. RAKESH KUMAR RAMPURI, MM-03 (Abolish)	Khajoori Khas, Dilshad Garden, Shastri Park & Gopal Puri	0	1959	0	0	0	0	0	136	354	0	0	0	0	0	172	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2621
4	MS. RICHA PARIHAR, MM- 02	New Usman Pur, Seelampur & Shastri Park	0	2259	0	0	17	0	0	173	378	0	0	0	0	0	177	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3004
5	MS. RICHA MANCHANDA, MM-01	Bhajanpura, SPC & STA	0	973	83	0	0	2	0	2381	390	0	0	0	0	0	84	0	0	0	14	0	0	0	0	0	0	0	0	0	0	0	0	0	1289	0	264	5480
6	MS. VIJYASHREE RATHORE, MM (Mahila Court)	Mahila Court	0	1462	0	0	0	0	0	0	51	0	0	1459	0	0	0	0	0	0	0	0	0	0	0	0	0	287	0	0	0	0	0	0	0	0	0	3259
	TOTAL		203	7991	591	30	54	28	10	3233	1638	17	0	1459	0	0	546	0	6	0	15	0	0	0	0	0	6	287	0	0	0	0	0	1289	787	264	18454	